

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.141
925/252/ND/2019

IN THE MATTER OF:

M/s. Income Tax Officer, Ward 20(1), New Delhi

Vs.

M/s. ROC & Ors. In the matter of M/s.Prarambh Realtors Pvt Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 24.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

For the IT Department :

Ms. Easha Kadian, Standing Counsel with Mr. Himanshu,
Advocate.

ORDER

Learned counsel for the Appellant/IT Department prayed for time to file assessment orders passed against the Respondent No.2 Company. Prayer granted.

List the matter on 10th May, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)